

**Central Administrative Tribunal
Principal Bench**

**OA No.3580/2017
MA No. 3804/2017**

New Delhi, this the 13th day of August, 2019

Hon'ble Ms. Nita Chowdhury, Member (A)

1. Mrs. Ritu Kohli, W/o Sh. Atul Kohli
(Aged about 41 years), Group C (UDC)
Date of enrolment 06.06.1995,
R/o A-126, Vijay Vihar,
Phase-1, Gali No.09, Rohini,
New Delhi-110085
2. Mrs. Amita Vohra,
W/o Sh. Shammi Vohra (Aged about 48 years)
Group 'B' (PA) date of enrolment 17.06.1988,
R/o Base Hospital Complex,
Delhi Cantt. New Delhi-110010
3. Sh. Jaswant Singh S/o Sh. (Aged about 48 years)
Group 'C' (Steno), date of enrolment 29.11.1990
R/o Base Hospital Complex,
Delhi Cantt. New Delhi-110010
4. Mrs. Madhu Sharma,
W/o Sh. Tarun Kumar Sharma
Aged about 44 years,
Group 'C' (UDC), date of enrolment 10.03.1998,
R/o 155B, DDA, LIG Flats Vikrant Enclave,
Mayapuri, New Delhi-110064
5. Sh. Varun Chaturvedi,
S/o Sh. Pardeep Kumar,
Aged about 25 years,
Group 'C' Steno, date of enrolment 05.03.2015
R/o Base Hospital, Complex, Delhi Cantt.,
New Delhi-110010
6. Sh. Aakash Kumar,
S/o Late Sh. Yash Pal Singh
Aged about 22 years, Group 'C' Steno,
Date of enrolment 05.03.2015,
R/o Base Hospital, Complex,
Delhi Cantt., New Delhi-110010

7. Mrs. Poonam Basotra,
 W/o Sh. Sunil Basotra (Aged about 39 years)
 Group 'C' (Accountant)
 Date of enrolment 05.10.1978,
 R/o A-77, 2nd Floor, Inderpuri9,
 New Delhi-110012

8. Sh. Nitin Maggan,
 S/o Late Sh. Sunil Kant (Aged about 29 years)
 Group 'C' (Accountant),
 Date of enrolment 05.03.2015
 R/o 9/27, Vijay Nagar, Double Storey,
 New Delhi-110009

- Applicants

(None)

Versus

Ministry of Defence & Ors.

1. The Secretary,
 Ministry of Defence,
 Deptt. of Defence Production,
 New Delhi-110011

2. Dte. Gen of Medical Services (Army)
 Adjutant General's Branch,
 Army Headquarters,
 'L' Block, New Delhi-110001

3. Dte. Gen. of Armed Forces Medical Services,
 Min. of Defence, AHQ,
 'M' Block, New Delhi-110001

4. Commandant,
 Base Hospital, Delhi Cantt.,
 New Delhi-110010

- Respondents

(By Advocate: Sh. Subhash Gosai)

ORDER (ORAL)

MA No. 3804/2017 for joining together is allowed for
 the reasons stated therein.

2. The applicants have filed the present OA, seeking the following reliefs:-

- “(i) issue an appropriate order or directions to the respondent to immediate continue/release the HPCA/PCA to the applicants;
- (ii) to grant all consequential benefit/relief to the applicants and to pass any further order(s) and
- (iii) pass such other further order or orders as this Hon’ble Tribunal may deem fit and proper in the fact and circumstances of the case.”

3. Nobody has been appearing for the applicant since the last many dates fixed for hearing on 04.04.2019, 16.05.2019 and 16.07.2019. Even today, nobody appears for the applicant in the revised call. Hence, in view of the continuous absence of the applicant, it appears that he has lost interest in pursuing this OA. Hence, the OA is dismissed in default and for lack of prosecution. No costs.

**(Nita Chowdhury)
Member (A)**

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